

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No. 185 of 2001

New Delhi, this the 23rd January, 2001

HON'BLE MR. KULDIP SINGH, MEMBER(JUDL)

Dr. K.L. Ahuja, Assistant Professor (Rtd.)  
R/o F-138 Lajpat Nagar-I,  
New Delhi-110 024.

- APPLICANT

(By Advocate: Mrs. Manjeet Chawla)

Versus

1. The Chief Secretary  
Govt. of NCT of Delhi 5, Shamnath Marg,  
Delhi-54.

2. Shri R.B. Saxena  
Director,  
Training & Technical Education  
Govt. of NCT Delhi, Maya Mani Ram Marg,  
Pitam Pura, Delhi-34.

3. Prof. N.L. Sachdev, Principal,  
Delhi College of Engineering,  
Bawana Road,  
New Delhi-110 042.

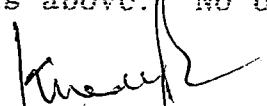
RESPONDENTS

ORDER (ORAL)

By Hon'ble Mr. Kuldip Singh, Member(Judl)

In this case the applicant is claiming reimbursement of medical expenses incurred by him for treatment of his wife. He had already made a representation on 25.2.2000, but the same has not been decided. Under the circumstances, this OA is disposed of with a direction to the respondents to dispose of the representation of the applicant by passing a detailed, reasoned and speaking order thereon. If any grievance still survives thereafter, the applicant will be at liberty to approach this Tribunal again by filing a fresh OA.

2. The OA stands disposed of as above. No costs.

  
( KULDIP SINGH )  
MEMBER(JUDL)

/Rakesh